

CENTRAL BOARD OF DIRECT TAXES

CORRIGENDA

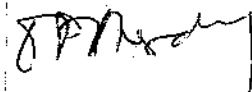
INCOME-TAX

New Delhi, the 4th October, 1975.

In the notification of the Government of India in the Central Board of Direct Taxes No.S.O.567(E), dated the 21st September, 1974, published at pages 1967 and 1968 of the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (11), dated the 21st September, 1974,-

- (a) at page 1967, in line 8, for "1914", read "1974";
- (b) at page 1968,-
 - (i) in line 14, for "zy a company", read "by a company";
 - (ii) in line 19, for "letter 'or'", read "letters 'or'".

✓ [No. 1116 / F.No.142(11)/74-TPL]



(O.P. Bhardwaj)
Secretary, Central Board of Direct Taxes.

g.m.
5/10/75